

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 164/2018

IN THE MATTER OF:

ASHWANI KUMAR DUBEY

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

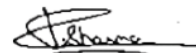
...RESPONDENT(S)

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FILED BY: MP PCB

THROUGH



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PLACE: NEW DELHI

DATED: 01.07.2026



S.R. No...../2026

Place- Waidhan

Date. 01.07.2026 /2026

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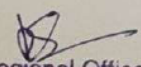
**COMPLIANCE AFFIDAVIT ON BEHALF OF MADHYA PRADESH
POLLUTION CONTROL BOARD (I.E. MP PCB) IN TERMS OF THE
ORDER DATED 19.12.2025 PASSED BY THIS HON'BLE TRIBUNAL**

MOST RESPECTFULLY SHOWETH:

I, Ratipal Thakur, S/o Late. Shri Baram Thakur aged about 52 years, Regional Officer, Madhya Pradesh Pollution Control Board having office at Bhakuaar, Naugarh, District-Singrauli, Madhya Pradesh- 486887 do hereby solemnly affirm and state on oath as under:

1. That, the captioned Original Application is pending adjudication before this Hon'ble Tribunal and is next listed for hearing on 09.07.2026.
2. That, this Hon'ble Tribunal *vide* Order dated 19.12.2025 had directed the Answering Respondent to file a tabulated chart in respect of thermal power plants operating in Singrauli district and falling within the jurisdiction of the Answering Respondent.

That the details sought by the Hon'ble Tribunal which are prepared in a tabulated form are annexed herewith and marked as **ANNEXURE - 1**.
3. It is stated that the said table has been prepared by my counsel as per my instructions and the same is true, correct to the best of my knowledge, belief and the records maintained with the Board. It is further stated that nothing material has been concealed therefrom and that no part of it is false.
4. It is stated that the instant Affidavit is being filed on behalf of the answering respondent in compliance of the Order 19.12.2025, further, MP PCB craves leave of this Hon'ble Tribunal to file a detailed reply and/or affidavit as and when the Hon'ble Tribunal directs or when the same is necessitated in the interest of justice.

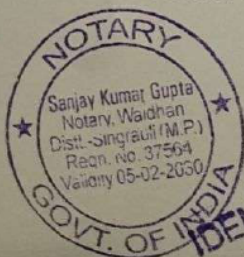

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**M. P. Pollution Control Board
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Singrauli (M.P.)**

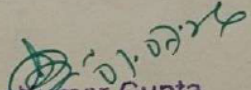
VERIFICATION:

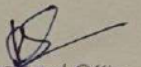
I, Ratipal Thakur the above – named deponent do hereby verify that the contents of the accompanying affidavit are true and correct to the best of my knowledge, belief and nothing material has been concealed therefrom.

Verified on this 01st day of July, 2026 at Singrauli.



IDENTIFIED BY
[Signature]


Sanjay Kumar Gupta
Advocate & Notary
Govt. of India (भारत सस्कार)
Waidhan, Distt.- Singrauli (M P)


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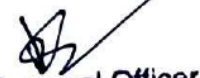
Sig. of Deponent
Executant



NOTARIAL
Stamp Rs. 50.00
Affixed

05.02.2030
Sanjay Kumar Gupta
Advocate & Notary
Govt. of India (भारत सरकार)
Waidhan, Distt.-Singrauli (M P)

S. No.	Name of Industry	Capacity of the Industry	Name of the Entity	Time since it's in Operation	Change in ownership	Details of CTE (date of issuance) & CTO (Validity)	Date of Inspection	Date of Noting the non-compliance (if applicable)	If non compliance then whether the EC was imposed or not	If EC was imposed then what was the quantum of EC imposed	Recovery (if any) whether partial or complete	Remarks (if any)
1	2	3	4	5	6	7	8	9	10	11	12	13
1	M/s Northern Coal Fields Limited, Khadia Project	15 MTPA	Khadia Project, NCL	1984	Since inspection it has been part of M/s Northern Coal Fields Limited, a central PSU, under Ministry of Coal	CTE 12.10.2022 for 15 MTPA CTO Validity 31.12.2026	06.05.2022	Non compliance was observed	NA	NA	NA	-
							15.06.2026	NA	NA	NA	NA	Routine inspection carried out & some lacking are found & directed for compliance.
2	M/s Northern Coal Fields Limited, Block-B Project	10 MTPA	Block-B project	2006	No	CTE for 10 MTPA expansion issued on 25.06.2025 CTO for 10 MTPA expansion validity up to 31.07.2026	04.05.2022	NA	NA	NA	NA	-
							09.06.2026	NA	NA	NA	NA	During inspection it is observed that construction work of a new coal handling plant is going on and about 75% work has been completed. Mine management has placed work order for hiring 02 Nos. of mobile fog canon for dust suppression.
3	M/s Northern Coal Fields Limited, Nigahi Project	25 MTPA	Nigahi project	12.07.1990	No	CTE for 25 MTPA expansion has been obtained	06.05.2022	07.03.2023 and 21.03.2023	EC was imposed	Rs. 5,57,70,000/- + Rs. 10,20,000/-	EC was not deposited	-


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						vide CTE-121283 dated 06.09.2024 and CTO Renewal has been obtained; vide Consent No.AW-62968, which is valid upto 31.10.2026.	11.03.2026	NA	NA	NA	NA	Routine inspection carried out & some lacking are found & directed for compliance
4	Jayant Project Northern Coalfields Limited	30 MTPA	Jayant Project	1975-76	No	CTE for 30 MTPA expansion has been obtained vide CTE 57698 dt. 24.02.2023 CTO Renewal has been obtained vide Consent No-AW 63606 which is valid upto 28.02.2027	04.05.2022	04.05.2017	EC was imposed by NGT	Rs. 5,47,50,000/-	EC was not deposited	-
							18.12.2025	NA	NA	NA	NA	PP shall carryout regular maintenance of the potholes on roads, repair and maintenance of roads, scrapping of material fallen on roads. plantation shall also be carried out on both the sides of coal transportation road, with native and fast-growing species. PP shall deploy additional one road sweeping machine, 4 nos. of truck mounted fog canons along roads being used for the transport of coal.
5	Bina Extn. Project Northern Coalfields Limited	10.5 MTPA	Bina Extn. Project	1974	No	Date of issuance of CTE: 20.10.2022 vide no. CTE 56918; Date of issuance of CTO: 23.10.2025 vide no.AW-63181, which is valid up to 30.11.26.	06.05.2022	No non compliance was noted.	No EC was imposed.	NA	NA	NA
							09.06.2026	NA	NA	NA	NA	mine management has constructed wind breaking wall along coal stock yard, stone pitching /lining in Garland drain, one road sweeping machine deployed on

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												road. Semi-automatic tarpaulin cover system is installed. Additional rain gun/water sprinklers are installed in remaining 500-meter length of RCC road.
6	Dudhichua Project, Northern Coalfields Limited	25.0 MTPA	Dudhichua Coal Mine Project	1985	No	CTE for 25 MTPA exp. date 26-03-2020 CTO valid upto 31.03.2027 consent AW no. 63699	-	-	EC was imposed	5,47,50,000/-	EC was not deposited	NA
							09.01.2026	NA	NA	NA	NA	During inspection De silting of BalliyaNallah is going on this work is still under progress. Side pitching and construction of Retaining wall in BalliyaNalla was under progress Up gradation of ETP is required for effective treatment of water. During inspection Oil and grease separator was not working properly.
7	Jhingurda Project, Northern Coalfields Limited	4.0 MTPA	Jhingurda Coal Mine Project	1964	No	CTE CTO for 4.0 MTPA Consent AW no. 63736 valid upto 31.01.2027	-	-	No EC was imposed	NA	NA	NA
							16.01.2026	NA	NA	NA	NA	Pipe line laying work for water sprinkling on RCC Road is under progress. Wind breaking wall of adequate height shall be constructed around Tarpaulin Cover stand area on road side to


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												control dust emission. Fly ash is not being used in OB.
8	Amlori Project, Northern Coalfields Limited	15.0 MTPA	Amlori Coal Mine Project	1982	No	CTE exp. for 14 MTPA dated 31.12.2015 CTO for 15 MTPA consent AW No. 62196 valid upto 30.11.2026	- 12.03.2026	- NA	No EC was imposed NA	NA NA	NA NA	NA Following works are completed: Installation of CEQMS in STP, Development of Eco park within mine area, Installation of wheel washing system at mine exist. Erection of wind breaking barrier around the coal stock yard.
9	Sasan Power Limited (Coal Mine)	20 MTPA	Moher & Moher Amlohri Ext. OCP	03.09.2012	No	CTE: 45295 dt. 07.12.2020 CTO :AW 61908 dated 13.03.2025	20.12.2025	NA	NA	NA	NA	-
							18.03.2026 & 18.04.2026	NA	NA	NA	NA	Garland drain around OB at Amlori village is found damaged at some places. As informed by PP that land of this area is disputed. villagers protest when we try to repair this garland drain. Internal RCC road construction work was under progress.
10	M/s Suliyari Coal Mine	6.0 MTPA	Andhra Pradesh Mineral Development Corporation Limited (APMDC)	26/08/2021	No	1. CTE-53555, Dated 23.05.2021 Valid upto 30-04-2026 (5 MTPA) 2. CTE-61845,	- 27/11/2025	NA NA	NA NA	NA NA	NA NA	- -


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						Dated 03.03.2025 Valid upto 31/01/2030 (6MTPA) CTO Consent no. AW-63594, dated 06.01.2026, Valid upto 28/02/2027 (6MTPA)	29.05.2026	NA	NA	NA	NA	During inspection CHP work was under progress till date about 40 % work has been completed. There is no progress in railway siding only feasibility study is under progress. Time limit is February 2028.
11	Amelia (North) Coal Mine	3.920 MTPA	Jaiprakash Power Ventures Ltd.(JPVL)	2013	MPSMCL to JPVL in 2015	CTE Details: DOI:07.02.2024, Outward No:119789, Consent No:CTE-59733 CTO Details: Valid till: 28.02.2026 Outward No: 122057 Consent No: AW-61651	Nil	NA	NA	NA	NA	-
							20.12.2025	NA	NA	NA	NA	It was observed that the storage capacity of pond receiving water generated during mining operations needs to be enhanced for effective management of mine discharge. Mine water is collected into two ponds and another pond is under construction.
							17.01.2026					
12	THDC Coal Mine Prjocet	5.6 MTPA	Tehri Hydro Developme nt Corporation Limited	-	-	CTE for 5.6 MTPA dated 14.10.2021 CTO Consent AW 62929 Valid up to 31.08.2026	Nil	NA	NA	NA	NA	-
							26.05.2026	NA	NA	NA	NA	Construction of Coal Handling Plant (CHP) from Mine to Railway Siding deoragram is going. overland conveyor system covering about 11.40 KMs length has been fully ready for trial run. Activities comprising bunker (capacity 15000Ton), silo

												capacity 2000Ton (with rapid loading system), and connecting conveyor systems of 2.34 Kms length have achieved. As informed by the PP, the integrated coal handling plant (CHP) is expected to be fully operational by December 2026, followed by ramp-up to peak rated capacity.
Thermal Power Plant												
1	Jaypee Nigrie Super Thermal Power Plant	2 x 660 MW	Jaiprakash Power Ventures Limited	Unit # 01 (03.09.2014) & Unit # 02 (24.03.2015)	-	CTE - Letter No:9881/TS/MP PCB/2010, dated 23.10.2010 CTO- AW 61996, Validity upto 31.07.2026)	24.02.2025	NA	NA	NA	NA	-
							21.02.2026	NA	NA	NA	NA	Lagoon ash is collected at railway side for filling of fly ash into railway wagon. In interest of environment, industry shall be encouraged to develop pneumatic ash loading system for filling of fly ash in to railway wagon.
2	Hindalco Industries Limited- Mahan Aluminium Project	Smelter- 398 LTPA CPP- 900 MW	Hindalco Industries Limited- Mahan Aluminium Project	March 2013	NA	CTE- 31/08/2009 Smelter CTO Validity- 31/03/2027 CPP CTO Validity- 30/11/2027	02/01/2026	NA	NA	NA	NA	We have taken into consideration our first CTE along with the current smelter & CPP CTO
							05.05.2026	NA	NA	NA	NA	Hazardous waste storage shade is found damaged at some places. Proper height of platform at front portion of shade is not maintained.



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3	M/s Mahan Energen Limited	2x600 MW	Mahan Energen Limited	Unit-1 24.02.2013 Unit-2 18.07.2016	Name transfer after NCLT from Essar Power MP Ltd. to Mahan Energen Limited	CTE No. 56847 dt. 13.10.2022 CTO validity 28.02.2027	NA	NA	EC was imposed	Rs. 10,00,00,000/-	Rs. 10,00,00,000/- EC was deposited at head office on dated 09.01.2020	-
							14.02.2026	NA	NA	NA	NA	Routine inspection carried out & some lacking are found & directed for compliance
4	M/s Sasan Thermal Power Plant	3960 MWh	Reliance Power Limited	Unit-1 27.05.2014	No change	CTE issued on 23rd November, 2006 and CTO is Valid till 31st March, 2027	12.04.2020	10th April, 2020	EC was imposed	Rs. 21.3 crs	EC was deposited	-
				Unit-2 28.01.2014			21.12.2025	NA	NA	NA	NA	Entire Over Land Conveyor (OLC) is covered but leakage found at some places mainly at transfer points. Coal settling ponds with water recovery system are installed cleaning of ponds are required. Construction of wind breaking wall around coal stock yard is not completed.
				Unit-3 16.08.2013								
				Unit-4 12.04.2014								
				Unit-5 26.12.2014								
				Unit-6 27.03.2015								
5	NTPC - Vindhyachal						-	-	EC was imposed	Rs. 1,00,00,000/	Rs. 1,00,00,000/- EC was deposited at head office on dated 13.01.2020	-
	VSTPS (Stage -1)	(6x210) MW	NTPC Ltd.	1988	NA	31.08.2026	16.06.2026	NA	NA	NA	NA	MS pipe is to be replaced by Caste basalt pipe to avoid leakage or puncture of MS pipe. Railway wagon shall be preferred for disposal of fly ash instead of trucks. Complete commissioning and effective operation of FGD system for SO2 control.

												Strengthen dust suppression systems at CHP transfer points and crusher houses. Strengthen ash dyke stabilization through grass cover and plantation.
VSTPS (Stage -2)	(2x500) MW	NTPC Ltd.	2000	NA	30.06.2026	24.03.2026	NA	NA	NA	NA	NA	At ash dyke area more water sprinklers are required to control dust emission. Regular maintenance and water sprinkling on approach road to Shahpur and Baliyari dyke is required. Critical area MS pipeline is changed and remaining area pipeline is to be changed as per requirement.
VSTPS (Stage -3)	(2x500) MW	NTPC Ltd.	2006	NA	30.11.2026	24.03.2026	NA	-	-	-	-	During inspection Toxic waste was stored in a covered shade. Proper updated display board shall be maintained. Cleaning surrounding storage area of hazardous waste shall be maintained.
VSTPS (Stage -4)	(2x500) MW	NTPC Ltd.	2013	NA	30.06.2026	24.03.2026	-	NA	NA	NA	NA	Regular cleaning of Surya Nalla is required. Slurry disposal system having pipeline network related to Stage-4 unit and connected to ash dyke located in baliyari village is required to be improved. For controlling of ash emission at Baliyari ash dyke more water sprinklers /rain guns are required. Safety guard around ash dyke is not provided to

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												prevent entry of animals. Repairing of toe drain constructed around the ash dyke is required to prevent discharge into the Rihand reservoir.
VSTPS (Solar)	15 MW	NTPC Ltd.	2014	NA	31.12.2040	19.05.2026	NA	-	-	-	-	-
VSTPS (Stage -5)	(1x500) MW	NTPC Ltd.	2015	NA	31.07.2026	16.06.2026	NA	NA	NA	NA	NA	Two additional mist foggers are required at the Ash Silo area for effective dust suppression. About 500-meter wind-breaking wall is required in the Coal Handling Plant towards railway track side to minimize fugitive dust emissions. Alternate option shall be explored for direct disposal of fly ash to the abandoned mine pit.
VSTPS (Hydro)	2*4 MW	NTPC Ltd.	2018	NA	28.02.2029	-	-	-	-	-	-	-
Railway Siding												
1	Deoragram Goods Shed, Jabalpur Division	3.0 MTPA	Indian Railway CCI, WCR	31.03.2023	No	CTE dt. 02.03.2023 CTO validity 31.03.2026	04.10.2025 04.02.2026	NA NA	NA NA	NA NA	NA NA	- CHP and conveyor belt the work was under progress it will complete upto June 2026. Railway management is advised to use the mist foggers regularly. Replacement of wind breaking wall green matty is required at some places.
2	Spur Siding- I Morwa, Northern Coalfields Limited.	10 MTPA	Spur Siding- I Morwa operate d by M/s Jayant Project ,NCL	2018-19	No	CTE for 10 MTPA expansion has been obtained vide CTE 49578 dated- 18.02.2019 and CTO Renewal has been obtained vide Consent No-AW	04.05.2022	NA	NA	NA	NA	-


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						56725 which is valid upto 31.08.2027	02.06.2026	NA	NA	NA	NA	Routine inspection carried out & some lacking are found & directed for compliance
3	Spur Siding- II Morwa, Northern Coalfields Limited.	5.47 MTPA For loading/unloading of coal	Spur Siding- II Morwa operated by M/s Jayant Project, NCL	2018-19	No	CTE for 5.47 MTPA expansion has been obtained vide CTE 49249 dated- 26.12.2018 and CTO Renewal has been obtained vide Consent No-AW 62740 which is valid upto 30.06.2030	04.05.2022	18.03.2022	EC was imposed by NGT	Rs. 5,40,000	EC was not deposited	-
							20.05.2026	NA	NA	NA	NA	High pressurize rain guns/mist foggers are not deployed at coal stock yard. Approach road about 1 km is in very poor condition, heavy dust emission has been seen on this road. This road should be made concreted or pucca. The stacking area is not concreted/stone pitched.
4	Spur-3 & Spur-10 Railway Siding ECR, Jayant		Spur-3 & Spur-10 Railway Siding ECR, Jayant	-	-	-	-	-	EC was imposed by NGT	Rs. 1,33,76,250/-	EC was not deposited	-
							02.06.2026	NA	NA	NA	NA	High pressurize rain guns/mist foggers are not deployed at coal stock yard. Approach road about 1 km is in very poor condition, heavy dust emission has been seen on this road. This road should be made concreted or pucca. The stacking area is not concreted/stone pitched.

5	WCR Gondwali Railway Siding	2920000 MT	WCR Gondwali (Govt.)	-	-	CTE on dt. 26.12.2018	02.02.2024	NA	EC was impos ed by NGT	Rs. 1,07.47,500/ -	EC was not deposited	In the Hon'ble NGT Appeal no 03/2026 & 04/2026 is under process.
							24.05.2026	NA	NA	NA	NA	High pressurize rain guns/ mist foggers are not deployed at coal stock yard. Approach road about 1 km is in very poor condition, heavy dust emission has been seen on this road. This road should be made concreted or pucca. The stacking area is not concreted/stone pitched . Railway management has invited E- tender No. DRMW-JBP-26-2026 dated 13/03/2026 for development of Gondwani Goods Shed.
6	WCR Bargwan	2842000 MTPA	WCR Bargawan (Govt.)	-	-	CTE on dt. 17.02.2022	14.03.2023	NA	EC was impos ed by NGT	Rs. 67,46,250/-	EC was not deposited	In the Hon'ble NGT Appeal no 03/2026 & 04/2026 is under process.
							24.05.2026	NA	NA	NA	NA	During inspection siding was not in operation only previous stocked coal is being transported by trucks to the other siding and compliance of CTE conditions only wind breaking wall of MS sheet about 1km length is constructed with few water rain guns. Coal stock yard is not made fully pucca platform. it is incomplete. Proper drain line at coal stock

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												yard is not constructed, no rain guns are installed in sufficient numbers. No mist foggers deployed. Railway management has called E tender (Tender NO. DRMW-JBP-39-2026 dated 10/04/2026) for compliance the conditions of CTE.
7	WCR Gajra Bahera	2.0 MT	WCR Gajra Bahera (Govt.)	-	-	CTE on dt. 01.03.2019 CTO on dt. 10.11.2023	01.09.2024	NA	EC was imposed by NGT	Rs. 1,36,87,500/-	EC was not deposited	In the Hon'ble NGT Appeal no 05/2026 is under process.
							24.05.2026	NA	NA	NA	NA	Routine inspection carried out & some lacking are found & directed for compliance
8	Mahedaiya Railway Siding, ECR		ECR Mahedaiya (Govt.)	-	-	-	-	-	EC was deposited by NGT	Rs. 1,33,76,250	EC was not deposited	-
							02.06.2026	NA	NA	NA	NA	High pressurize rain guns/mist foggers are not deployed at coal stock yard. Approach road about 1 km is in very poor condition, heavy dust emission has been seen on this road. This road should be made concreted or pucca. The stacking area is not concreted/stone pitched.



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